

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/2016
NAME OF THE PETITIONER(S) : K.P.S. Manoharan & 4 others
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 3 others
UNDER SECTION : 397/398 , 402 & 403

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. K. Nithyavendhan
for Thyagaraj.

Counsel for R2 & R3

by

2. KARTHIK RAM MOHAN.
for S. RAJIA SUBRAMANIAM
& ASSOCIATES.

Counsel
for
Petitioners

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ORDER

Shri Karthik Ram Mohan, representing counsel for petitioner present. Shri K Nithyavendhan, counsel for R2 & R3 and counsel for R4 are present. It is seen from the interim order dated 11.11.2016 that the counsel for petitioner was instructed to issue private notice to R4 and submit proof of sending the delivery thereon with an affidavit. On 9.12.2016 the counsel for the petitioner prayed time to file proof of service by way of an affidavit pertaining to the notice serviced on R4. Today representing counsel appeared and stated that the proof of sending alongwith the affidavit has been filed but still there is lack of delivery track report and therefore time is granted for submitting the proof of delivery of the notice sent on 7.12.2016. Put up on **16.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)